

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 346/Confdl./2025  
II-2-2/2002 (Part-VI)

Bilaspur, dated the 30<sup>th</sup> April, 2025

The following District Judges (Selection Grade), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Super Time Scale) in the Pay-scale of Rs. 1,99,100 – 2,24,100 from the date mentioned in Column No. (3):

**TABLE**

<b>S.No.</b>	<b>Name of Judicial Officer with designation</b>	<b>Date of appointment to the category of District Judge (Super Time Scale)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Shri Manvendra Singh, I District and Additional Sessions Judge, Surajpur	30.04.2025
2.	Shri Rajbhan Singh, Special Judge under S.C./S.T. (P.A.) Act, Bilaspur	30.04.2025
3.	Shri Mohan Prasad Gupta, I District and Additional Sessions Judge, Dantewada	30.04.2025
4.	Shri Omprakash Singh Chauhan, District and Additional Sessions Judge, Pratappur	30.04.2025
5.	Shri Neeraj Sharma, I District and Additional Sessions Judge, Raipur	30.04.2025
6.	Shri Liladhar Sarthi, Judge, Family Court, Kawardha	30.04.2025
7.	Shri Rajeev Kumar, Judge, Family Court, Mungeli	30.04.2025
8.	Shri Pravin Kumar Pradhan, Special Judge under S.C./S.T. (P.A.) Act, Rajnandgaon	30.04.2025
9.	Shri Rishi Kumar Burman, Chairman, Permanent Lok Adalat, Raipur	30.04.2025
10.	Ku. Sanghpushpa Bhatpahari, I District and Additional Sessions Judge, Mahasamund	30.04.2025

BY ORDER OF THE HIGH COURT

(K. VINOD KUJUR)  
REGISTRAR GENERAL

Contd...2/-

Endt. No. 347/Confdl./2025  
II-2-2/2002 (Part-VI)

Bilaspur, dated the 30<sup>th</sup> April, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
  - (1) Shri Manvendra Singh, I District and Additional Sessions Judge, Surajpur,
  - (2) Shri Rajbhan Singh, Special Judge under S.C./S.T. (P.A.) Act, Bilaspur,
  - (3) Shri Mohan Prasad Gupta, I District and Additional Sessions Judge, Dantewada,

Contd... 3/-

- (4) Shri Omprakash Singh Chauhan, District and Additional Sessions Judge, Pratappur,
- (5) Shri Neeraj Sharma, I District and Additional Sessions Judge, Raipur,
- (6) Shri Liladhar Sarthi, Judge, Family Court, Kawardha,
- (7) Shri Rajeev Kumar, Judge, Family Court, Mungeli,
- (8) Shri Pravin Kumar Pradhan, Special Judge under S.C./S.T. (P.A.) Act, Rajnandgaon,
- (9) Shri Rishi Kumar Burman, Chairman, Permanent Lok Adalat, Raipur,
- (10) Ku. Sanghpushpa Bhatpahari, I District and Additional Sessions Judge, Mahasamund,

*for information*

22. Principal District & Sessions Judge, Balod/Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bilaspur/ Bemetera/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/ Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(K. VINOD KUJUR)  
REGISTRAR GENERAL